

(7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/259/ (IB)/2017
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES
NAME OF THE RESPONDENT(S) : AMARAVATHI SRI VENKATESH PAPER MILLS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. A.G. SATHYANARAYANA
(for Amey Leamy)

for Respondents

Also my,

2. Vishnu Mohan

for Petitioner

W.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make balance payment to the Operational Creditor. At request, time is enlarged. Put up on **03.01.2018 at 10.30 A.M.**

—sel—
MEMBER (JUDICIAL)

ghk